

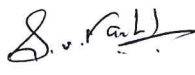
**4. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 82/252/HDB/2018
NAME OF THE COMPANY	Keerti Housing Private Limited
NAME OF THE PETITIONER(S)	Keerti Housing Private Limited
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.V.VANSHI KRISHNA	Adv.	svkama.krish@gmail.com 8919448958	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.S.V.Vanshi Krishna, Learned Counsel for the Petitioner.

None appeared for the Respondent. Representation of RoC received

Orders Reserved.


MEMBER (Judl)